

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SRI MUKSTAR SAHIB

ORDER

In view of Notification No.94 Genl./XVII.3 dated 17.07.2015 received from the Hon'ble Punjab & Haryana High Court, Chandigarh vide Endst.. No.19653 Genl./XVII.3 dated 17.07.2015, all the Subordinate Courts of Sessions Division Sri Muktsar Sahib will remain close on **18.07.2015 (Saturday) on account of Eid-ul-Fiter.**

Interview of the candidates for the posts of 'Peon' to be conducted on 18.07.2015, stands postponed and now, same would be conducted on **20.07.2015 (Monday) at 1:30 P.M.** Office to display the same on the Notice Board. System Officer to upload the same on the concerned website. All concerned to note for necessary compliance. An official be deputed to inform the candidates, who comes present on 18.07.2015.

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Addl. District & Sessions Judge,
Sri Muktsar Sahib

Endst. No. 2483/EB dated 17-7-15.

Copy forwarded to: -

- 1) All the Judicial Officers working in this Sessions Division;
 - 2) The Presidents, Bar Associations, Sri Muktsar Sahib, Malout and Gidderbaha;
 - 3) The District Attorney, Sri Muktsar Sahib;
 - 4) The Senior Superintendent of Police, Sri Muktsar Sahib;
 - 5) The System Officer of this office;
- for information and necessary action.

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Addl. District & Sessions Judge,
Sri Muktsar Sahib

Attested
Superintendent
District & Sessions Court
MIKTSAR
17-7-15